

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/38854/2024 ARBA/29/2024	NANDINI SWAIN VS LAND ACQUISITION OFFICE AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur MISCA/0000095/2018
2	D-BLAPL/30029/2024 BLAPL/10427/2024	KUNAL KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PURUSHOTTAMPUR /81 /2024 ADHOC ADDL.DIST. AND SESSIONS JU Spl/0000018/2024
3	D-BLAPL/27526/2024 BLAPL/10428/2024	SOURABH DAS @ MANTU DAS @ DALPO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /5 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000106/2024
4	D-BLAPL/30416/2024 BLAPL/10429/2024	TOYEB ALLI MOLLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /231 /2020 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000753/2020
5	D-BLAPL/30466/2024 BLAPL/10430/2024	SUMANTA KUMAR NATH VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	GONDIA /248 /2024 JMFC, GONDIA(Dhenkanal) GR/0000384/2024
6	D-BLAPL/30680/2024 BLAPL/10431/2024	LAW KISHORE PRASAD SAHADEV VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SPECIAL CRIME UNIT /3 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000068/2024
7	D-BLAPL/30348/2024 BLAPL/10432/2024	PARSHU RAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MOHANA /6 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000006/2023
8	D-BLAPL/30100/2024 BLAPL/10433/2024	JAGAN PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /130 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000021/2024
9	D-BLAPL/30607/2024 BLAPL/10434/2024	SUDAM BHESERA VS STATE OF ODISHA	TIKE RAM MEHER VS	BINIKA /48 /2023 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000017/2024
10	D-BLAPL/30357/2024 BLAPL/10435/2024	ROHAN KHAN @ABDUL NADEEM @SK. NADEEM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SAMBALPUR TOWN /118 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL TR/0000044/2024
11	D-BLAPL/30575/2024 BLAPL/10436/2024	RAKESH SINGH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	MANCHESWAR P.S. /207 /2021 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0003884/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/30808/2024 BLAPL/10437/2024	BABUJI @ PRAVAKAR LOHAR VS STATE OF ODISHA	AMLAN MOHANTY VS	KEONJHAR SADAR /389 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(ODISHA) GR/0001145/2023
13	D-BLAPL/30812/2024 BLAPL/10438/2024	BIJU @ BIJAY PATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	KEONJHAR SADAR /389 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(ODISHA) GR/0001145/2023
14	D-BLAPL/30800/2024 BLAPL/10439/2024	DINESH RAO VS STATE OF ODISHA	SATYABRATA PANDA VS	PAIKMAL /131 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000709/2024
15	D-BLAPL/30807/2024 BLAPL/10440/2024	KSHETRA AGHARIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /99 /2013 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000105/2022
16	D-BLAPL/30815/2024 BLAPL/10441/2024	SRIKANT SAMAL @ SRIKANTA SAMAL VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	BADAGODA P.S. /584 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001026/2024
17	D-BLAPL/30840/2024 BLAPL/10442/2024	NIRAKAR BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BALANTA P.S. /429 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001704/2024
18	D-BLAPL/30859/2024 BLAPL/10443/2024	BHARAT JALLY VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BALUGAON P.S. /195 /2024 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000413/2024
19	D-BLAPL/30865/2024 BLAPL/10444/2024	RAMESH SETH VS STATE OF ODISHA	SURESH KUMAR JENA VS	DUNGURIPALI /172 /2024 GRAM NYAYADHISH, DUNGURIPALI(SALASIT) GR/0000164/2024
20	D-BLAPL/30838/2024 BLAPL/10445/2024	SATYAJIT SAMAL @ SATYAJIT MANAGOBINDA SAMAL VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	CAPITAL P.S. /95 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000390/2024
21	D-BLAPL/30867/2024 BLAPL/10446/2024	SUDARSAN ROUTH VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /216 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001435/2024
22	D-BLAPL/30868/2024 BLAPL/10447/2024	SUDARSAN ROUTH VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /319 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002112/2024
23	D-BLAPL/30897/2024	BHABAGRAHI BUDEK	RITURANJAN CHHOTARAY	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/10448/2024	VS STATE OF ODISHA	VS	S.D.J.M.,PADAMPUR(Bargarh) 2(A)CC/0000330/2024
24	D-BLAPL/30885/2024 BLAPL/10449/2024	PITAMBAR @ PITAM MUDULI @ KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /100 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2024
25	D-BLAPL/30896/2024 BLAPL/10450/2024	SARADA KISAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /46 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000296/2023
26	D-BLAPL/30880/2024 BLAPL/10451/2024	SUBRAT KUMAR DASH VS STATE OF ODISHA	HARIPAD MOHANTY VS	MANGALPUR /110 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0000798/2024
27	D-BLAPL/30884/2024 BLAPL/10452/2024	GURU KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /100 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000092/2024
28	D-BLAPL/31079/2024 BLAPL/10453/2024	KUMAR PRADHAN VS STATE OF ODISHA	AJEETABH MISHRA VS	PURI SADAR /180 /2024 NYAYADHIKARI,PURI(Puri) GR/0000265/2024
29	D-BLAPL/30692/2024 BLAPL/10454/2024	SINGRAI MUNDA VS STATE OF ODISHA	S.S.RAY (2) VS	LATHIKATA /60 /2024 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000063/2024
30	D-CMAPL/39271/2024 CMAPL/346/2024	KUMUDA BHUJABAL VS SUJIT KUMAR PRADHAN	JAGAJIBAN PRADHAN VS	// ()
31	D-CMAPL/43461/2024 CMAPL/347/2024	SNIGDHARANI SAHOO VS DIVISIONAL MANAGER, M/S - UNITED INSURANCE CO. LTD.,JAGATSINGHPUR	ADV. VS	// ()
32	D-CMAPL/43457/2024 CMAPL/348/2024	SANJUKTA SAHOO VS DIVISIONAL MANAGER, M/S - UNITED INSURANCE CO. LTD.,JAGATSINGHPUR	ADV. VS	// ()
33	D-CMAPL/43458/2024 CMAPL/349/2024	SANJUKTA SAHOO VS DIVISIONAL MANAGER, M/S - UNITED INSURANCE CO. LTD.,JAGATSINGHPUR	ADV. VS	// ()
34	D-CMAPL/43459/2024 CMAPL/350/2024	AKSHAYA KUMAR SAHOO VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

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35	D-CMAPL/39858/2024 CMAPL/351/2024	DIVISIONAL MANAGER, M/S - UNITED INSURANCE CO. LTD,JAGATSINGHPUR PRABHAKARA PANDA VS NARAHARI SETHY	ADV. VS	// // ()
36	D-CMAPL/41448/2024 CMAPL/352/2024	BIJAY KUMAR ADHIKARI VS SHRI SHRI PATESWAR MAHADEV MARFAT GOPAL PRASAD,BALASORE	AMIT PRASAD BOSE VS	// ()
37	D-CMP/40215/2024 CMP/1159/2024	KHIROD KUMAR SAHU @ KSHIROD KUMAR SAHOO VS DILLIP KUMAR NAYAK	ABHISEK KEJARIWAL VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000293/2021
38	D-CMP/43537/2024 CMP/1160/2024	BIJAYALAXMI DALAI @ PARIDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000426/2015
39	D-CMP/38902/2024 CMP/1161/2024	MAMATA SAMANTARAY VS NANDITA MOHANTY	PRADEEP KUMAR KHUNTIA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CMA/0000015/2024
40	D-CONTC/43508/2024 CONTC/7298/2024	TIKUNU SAHU VS SHALINI PANDIT, I.A.S	ADV. VS	// ()
41	D-CONTC/43517/2024 CONTC/7299/2024	SUNIL KUMAR JOSHI VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()
42	D-CONTC/41534/2024 CONTC/7300/2024	SUPRIYA PATI VS ASWATHY S., IAS	ADV. VS	// ()
43	D-CONTC/41535/2024 CONTC/7301/2024	SATYARANJAN MISHRA VS ASWATHY S., IAS	ADV. VS	// ()
44	D-CONTC/43236/2024 CONTC/7302/2024	RAMESH KUMAR BEHERA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// ()
45	D-CONTC/43244/2024 CONTC/7303/2024	SANTOSH KUMAR PAHI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

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46	D-CONTC/39273/2024 CONTC/7304/2024	GANAPATI PRADHAN VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
47	D-CONTC/40800/2024 CONTC/7305/2024	FAKIR CHARAN SANGRAM SINGH VS C.J. VENUGOPALA SHARMA, IAS	ADV. VS	// 0 //
48	D-CONTC/43427/2024 CONTC/7306/2024	M/S.SANGRAM MISHRA VS VIR VIKRAM YADAV, COMMNR. CUM, SECY.,WORKS DEPT.	ADV VS	// 0 //
49	D-CONTC/39269/2024 CONTC/7307/2024	PRAKASH CHANDRA VAJANI VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
50	D-CONTC/39281/2024 CONTC/7308/2024	PRASAD SUBUDHI VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
51	D-CONTC/39302/2024 CONTC/7309/2024	SANTANU KUMAR PADHI VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
52	D-CONTC/41135/2024 CONTC/7310/2024	AJAYA KUMAR RANA VS ANU GARG, IAS	ADV. VS	// 0 //
53	D-CONTC/42862/2024 CONTC/7311/2024	NARAYAN MISHRA VS DEO RANJAN SINGH, SECRETARY, REVENUE AND D.M MGMT.	ADV. VS	// 0 //
54	D-CONTC/43214/2024 CONTC/7312/2024	DAMODAR PANIGRAHI VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// 0 //
55	D-CONTC/43787/2024 CONTC/7313/2024	BIJAY KUMAR MOHAPATRA VS DATTATRAYA BHAUSAHEB SHINDE, I.A.S.	PRABHAT KUMAR SAHOO VS	// 0 //
56	D-CONTC/43817/2024 CONTC/7314/2024	DUKHISHYAM SAHOO VS DEO RANJAN KUMAR SINGH, COMMNR. CUM SECY.,REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// 0 //
57	D-CONTC/43884/2024	SUSANTA KUMAR DAS	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7315/2024	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
58	D-CONTC/39309/2024	PRAFULLA KUMAR PATI	ADV.	//
	CONTC/7316/2024	VS	VS	0
		ARAVIND AGRAWAL, IAS		//
59	D-CONTC/43438/2024	RAMAKANTA RAUL	ANSHURAM MISHRA	//
	CONTC/7317/2024	VS	VS	0
		SHALINI PANDIT, I.A.S,		//
60	D-CONTC/43164/2024	KASHINATH PARIDA	ADV.	//
	CONTC/7318/2024	VS	VS	0
		RAJESH PRABHAKAR PATIL,COMMNR. CUM SECY., COOPERATION DEPT.		//
61	D-CONTC/43210/2024	MAHENDRA NAG	ALOK KUMAR MOHAPATRA	//
	CONTC/7319/2024	VS	VS	0
		SHALINI PANDIT, IAS		//
62	D-CONTC/43433/2024	SURENDRA NATH SWAIN	ANSHURAM MISHRA	//
	CONTC/7320/2024	VS	VS	0
		SHALINI PANDIT, I.A.S,		//
63	D-CONTC/43439/2024	SUKANTA BISWAL	ANSHURAM MISHRA	//
	CONTC/7321/2024	VS	VS	0
		SALINI PANDIT, IAS		//
64	D-CONTC/43441/2024	AJAYA KUMAR SAHOO	ANSHURAM MISHRA	//
	CONTC/7322/2024	VS	VS	0
		SHALINI PANDIT, IAS		//
65	D-CONTC/40360/2024	MANORANJAN PATNAIK	BIBHU PRASAD DAS	//
	CONTC/7323/2024	VS	VS	0
		K.S. SUNDRAM, EXECUTIVE DIRECTOR OF NTPC		//
66	D-CONTC/42053/2024	KIRANBALA JENA	ADV.	//
	CONTC/7324/2024	VS	VS	0
		BIJAN KUMAR BEHERA, CHIEF ENGINEER, N.H., ODISHA		//
67	D-CONTC/42368/2024	JAI BAJRANGBALI INFRA, SPECIAL CLASS CONTRACTOR, BOLANGIR	ADV	//
	CONTC/7325/2024	VS	VS	0
		VIR VIKRAM YADAV, COMMNR. CUM SECY., WORKS DEPT.		//
68	D-CONTC/43116/2024	BIBHUTI RANJAN MISHRA	ADV.	//
	CONTC/7326/2024	VS	VS	0

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CASES REGISTERED REPORT AS ON :09/10/2024

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69	D-CRLA/26744/2024 CRLA/1021/2024	ANU GARG, IAS BABU@BASANTA@HEMANTA SWAIN VS STATE OF ODISHA	NETRANANDA BISWAL VS	// TANGI /239 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000162/2021
70	D-CRLA/30021/2024 CRLA/1022/2024	SANJUKTA PADHIARY VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /126 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000162/2023
71	D-CRLA/30256/2024 CRLA/1023/2024	RAJA@DEEPAK KUMAR NAIK@NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SPL.TASK FORCE /19 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000426/2022
72	D-CRLA/28846/2024 CRLA/1024/2024	RATNAKAR DEHURY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KALIAPANI /77 /2023 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000104/2023
73	D-CRLA/30126/2024 CRLA/1025/2024	MANJULATA BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	NAUGAON /225 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jaga ICC/0000013/2023
74	D-CRLA/30762/2024 CRLA/1026/2024	BIKASH CHANDRA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	TOMANDO /120 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000263/2023
75	D-CRLMA/29691/2024 CRLMA/178/2024	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JATNI P.S. /124 /2023 JMFC, JATNI(Khordha) GR/0000241/2023
76	D-CRLMC/26578/2024 CRLMC/3927/2024	DR HARINDER SINGH VS STATE OF ODISHA	JAGJIT SINGH CHHABRA VS	BRAJARAJNAGAR /187 /2019 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000242/2022
77	D-CRLMC/29608/2024 CRLMC/3928/2024	PRASANTA KUMAR JENA @PARSU JENA VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRAPUR /38 /2007 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000123/2012
78	D-CRLMC/29816/2024 CRLMC/3929/2024	HARI KRUSHNA MAHANTY VS STATE OF ODISHA	AKASH BHUYAN VS	NABARANGAPUR TOWN /292 /2019 C.J.M.,NAWARANGPUR(Nabarangapur) GR/0000929/2019
79	D-CRLMC/30131/2024 CRLMC/3930/2024	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /674 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu ICC/0000043/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/30333/2024 CRLMC/3931/2024	PRAVAKAR PATRA@PATRO VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BHANJANAGAR /419 /2019 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000807/2019
81	D-CRLMC/30564/2024 CRLMC/3932/2024	SUDHIR KUMAR DAS VS BIJU PATNAIK COLLEGE PLUS TWO SCIENCE AND TECHNOLOGY, JAJPUR	SK. ZAFARULLA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000197/2022
82	D-CRLMC/27117/2024 CRLMC/3933/2024	KARTIK CHANDRA JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2024
83	D-CRLMC/30823/2024 CRLMC/3934/2024	BRIJESH DAYABHAI SATHIYA VS STATE OF ODISHA (CYBER CRIME)	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
84	D-CRLMC/27119/2024 CRLMC/3935/2024	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2024
85	D-CRLMC/30825/2024 CRLMC/3936/2024	UDAYA RAMESHBHAI VS STATE OF ODISHA (CYBER CRIME)	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
86	D-CRLMC/30830/2024 CRLMC/3937/2024	BROOKSON ENERGY PVT. LTD., BBSR VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000769/2019
87	D-CRLMC/27128/2024 CRLMC/3938/2024	PRADEEP SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2024
88	D-CRLMC/30877/2024 CRLMC/3939/2024	PURNA@PURNANANDA PANDA VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /184 /2014 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000143/2016
89	D-CRLMC/27137/2024 CRLMC/3940/2024	KUMAR GOURAV SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BADAMBADI /249 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2024
90	D-CRLMC/28143/2024 CRLMC/3941/2024	M/S. CITICON ENGINEERS ORISSA PVT. LTD., BBSR VS UNION OF INDIA	SIDHESWAR RATH VS	/ /0 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) 2(C)CC/0000191/2017
91	D-CRLMC/30888/2024	SUMAN KUMAR PANDA	PRASANTA KUMAR MISHRA	CYBER CRIME AND ECONOMIC OFFENSES

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3942/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KORAPUT(Koraput) GR/0000180/2013
92	D-CRLMC/30505/2024 CRLMC/3943/2024	GOUTAM BHOI @ GAU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /134 /2019 J.M.F.C.,NIALI(Cuttack) GR/0000121/2019
93	D-CRLMC/30508/2024 CRLMC/3944/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDAKA P.S. /179 /2019 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001063/2019
94	D-CRLMC/29702/2024 CRLMC/3945/2024	SURESH KUMAR SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	CHANDRABHAGA MARINE /20 /2023 J.M.F.C.,KONARK(Puri) GR/0000516/2023
95	D-CRLMC/29897/2024 CRLMC/3946/2024	SUBHARANSHU SEKHAR SETHI@SUBHARN SU SEKHAR SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUSRA /70 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000069/2022
96	D-CRLMC/30595/2024 CRLMC/3947/2024	INDIAN MARBLE COMPANY VS OPAL MINING PVT. LTD.,CUTTACK	SUSANTA KUMAR DASH VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000087/2023
97	D-CRLMC/30115/2024 CRLMC/3948/2024	RAJESH PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /237 /2024 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000037/2024
98	D-CRLMC/30604/2024 CRLMC/3949/2024	KHIRA@KHIROD KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /81 /2012 J.M.F.C.,ANGUL(Anugul) GR/0001014/2012
99	D-CRLMC/30629/2024 CRLMC/3950/2024	PUSPALATA RAUTARAY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /11 /2023 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000001/2023
100	D-CRLMC/30743/2024 CRLMC/3951/2024	SUMANTA KUMAR BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /85 /2022 SPECIAL JUDGE, PURI(Puri) Spl/0000027/2022
101	D-CRLMP/26738/2024 CRLMP/1413/2024	BIPIN PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PARADEEP LOCK /17 /2023 () //
102	D-CRLMP/30055/2024 CRLMP/1414/2024	SANJAYA PATEL VS	RANJAN KUMAR NAYAK VS	KUCHINDA /365 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/30546/2024 CRLMP/1415/2024	STATE OF ODISHA SANTOSH KUMAR MAHAPATRA VS	DEEPANKAR PANIGRAHY VS	// / /0 ()
104	D-CRLMP/29660/2024 CRLMP/1416/2024	STATE OF ODISHA RABISANKAR SIKDAR VS	BHOLANATH SAHA VS	// / /0 DISTRICT AND SESSIONS JUDGE,MAL
105	D-CRLMP/26742/2024 CRLMP/1417/2024	STATE OF ODISHA PRASANTA BEHERA VS	NETRANANDA BISWAL VS	CRREV/000006/2024 TANGI /215 /2022 ()
106	D-CRLMP/30734/2024 CRLMP/1418/2024	STATE OF ODISHA KANCHAN DAS VS	UMAKANTA BARIK VS	// / /0 J.M.F.C.,BASTA(Baleshwar)
107	D-CRLMP/28760/2024 CRLMP/1419/2024	STATE OF ODISHA BIPIN BIHARI MALLIK VS	SUSANTA KUMAR TRIPATHY VS	ICC/0000018/2024 / /0 ()
108	D-CRLMP/29919/2024 CRLMP/1420/2024	STATE OF ODISHA DUKHI PARIDA VS	BHUBAN MOHAN BHUYAN VS	// / /0 ()
109	D-CRLMP/30442/2024 CRLMP/1421/2024	STATE OF ODISHA M/S MANAPPURAM FINANCE LTD., MAYURBHANJ VS	TAPAN KU. JENA SAMANTA VS	// BHANJPUR /183 /2024 ()
110	D-CRLMP/30589/2024 CRLMP/1422/2024	STATE OF ODISHA JAGANNATH NANDI VS	SURYAKANTA DWIBEDI VS	// / /0 ()
111	D-CRLREV/28984/2024 CRLREV/603/2024	STATE OF ODISHA PARSURAM ROUT VS	SOUBHAGYA KUMAR DASH VS	// ADDL.DIST.JUDGE,ANANDPUR(Kendujh
112	D-CRLREV/29030/2024 CRLREV/604/2024	BRANCH MANAGER, CENTRAL CO-OPERATIVE BANK,HATADIHI BRANCH ANUPAMA PANDA VS	JITENDRA KUMAR MISHRA (2) VS	CRA/0000015/2022 / /0 A.D.J.,BALASORE(Baleshwar)
113	D-CRLREV/30730/2024 CRLREV/605/2024	SANTANU PANIGRAHI UPENDRA KUMAR PANDI @ UPENDRA PANDI VS	SANJAY KUMAR PRADHAN VS	CRA/0000026/2024 KODALA /365 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE
		STATE OF ODISHA		GR/0000018/2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-FAO/43567/2024 FAO/477/2024	PRIYADARSHANI PRADHAN VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000049/2023
115	D-FAO/43569/2024 FAO/478/2024	ARATI JENA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000014/2023
116	D-FAO/42169/2024 FAO/479/2024	NILA GADABA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000010/2024
117	D-FAO/43556/2024 FAO/480/2024	DILLIP KUMAR BISWAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000143/2019
118	D-FAO/40850/2024 FAO/481/2024	GIRIJA PRASAD SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// PRESIDING OFFICER,O.P.I.D.,BBSR(Kho Gia/0000535/2011
119	D-MACA/36637/2024 MACA/1035/2024	M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS BHARATI DAS	SMARAJIT PRADHAN VS	// II MACT,CUTTACK(Cuttack) MISCA/0000050/2020
120	D-MACA/43525/2024 MACA/1036/2024	BISAKHA NAIK VS HEMANTA CHHATRIA	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000034/2022
121	D-MACA/43638/2024 MACA/1037/2024	B.M., ORIENTAL INSURANCE CO.,CUTTACK VS ANNAPURNA JENA	PRASANTA KUMAR MAHALI VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000001/2018
122	D-MACA/40950/2024 MACA/1038/2024	M/S. NATIONAL INSURANCE CO. LTD.,BARGARH VS SABITA MAJHI	BIBEKANANDA UDGATA VS	// I M.A.C.T., BALANGIR(Balangir) Mac/0000168/2011
123	D-MACA/42279/2024 MACA/1039/2024	THE NATIONAL INSURANCE CO. LTD.,BOLANGIR VS KANCHAMANI JENA	NAYAN BEHARI DAS VS	// I M.A.C.T., BALANGIR(Balangir) Mac/0000031/2021
124	D-MACA/39482/2024 MACA/1040/2024	NIRUPAMA NAYAK VS GOURAHARI DAS	DEBASISH PATNAIK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001223/2018
125	D-MACA/43667/2024	INDUBATI MOHAKUD	BIRANCHI NARAYAN RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1041/2024	VS SUVENU BEHERA	VS	A.D.J.,BARIPADA(Mayurbhanj) Mac/0000048/2023
126	D-MACA/40449/2024 MACA/1042/2024	M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS SAILABALA PRADHAN	ANUPAM DASH VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000023/2023
127	D-MACA/40305/2024 MACA/1043/2024	MITRABHANU PATEL VS SUSHIL KISAN @ SUSHIL TAPPO	DINESH KUMAR MOHANTY VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000019/2015
128	D-MACA/40936/2024 MACA/1044/2024	D.B.ORIENTAL INSURANCE CO.LTD.,ANGUL VS SABITA SAHU	SANTOSH KUMAR MOHANTY VS	// 1ST M.A.C.T., ANGUL(Anugul) Mac/0000064/2020
129	D-MATA/40987/2024 MATA/365/2024	SANTOSH KUMAR GURU VS MADHUSMITA SAHA	PRABIR KUMAR RAY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000239/2020
130	D-MATA/43669/2024 MATA/366/2024	JYOTIRANJAN PANDA VS NIBEDITA PANDA	SANTOSH KUMAR DWIVEDY VS	// JUDGE FAMILY COURT-II,BHUBANESWAR CP/0000255/2017
131	D-MATA/43708/2024 MATA/367/2024	MITALI MADHUSMITA SAHANI VS SATISH KUMAR PAL	SURYAKANTA DWIBEDI VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000045/2024
132	D-OTAPL/41638/2024 OTAPL/46/2024	COMMISSIONER CENTRAL GST AND CX,ROURKELA COMMISSIONERATE,ROURKELA VS M/S ADITYA SPONGE IRON AND POWER PVT LTD	ELASHAR KANTI SATAPATHY,SR. S.C. OF GST VS	// () //
133	D-RPFAM/41875/2024 RPFAM/292/2024	YANAPU SATYA PRASAD VS YANAPU ARUNA	AMLAN SHAKTI PAUL VS	// JUDGE FAMILY COURT,BHUBANESWAR Ctp/0000167/2023
134	D-RSA/39650/2024 RSA/365/2024	R.C.M.S. LTD., GANJAM VS DEBARAJ CHOUDHURY	AJODHYA RANJAN DASH VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000097/2018
135	D-RVWPET/39872/2024 RVWPET/244/2024	NARAYAN CHNADRA DAS VS BIDYADHAR BEHERA	ADV. VS	// () //
136	D-RVWPET/38962/2024 RVWPET/245/2024	SUMADHURI PRADHAN VS	MOHAMMED RIAZ VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RVWPET/43277/2024 RVWPET/246/2024	THE SUB-COLLECTOR CUM OSD,BALIGUDA SRI SIKHAR SAMAL VS STATE OF ODISHA	ADV. VS	// // 0 //
138	D-WA/43097/2024 WA/2781/2024	STATE OF ODISHA VS PRASANTA BHOI STATE OF ODISHA	SASWAT DAS, A.G.A. VS	// 0 //
139	D-WA/43108/2024 WA/2782/2024	STATE OF ODISHA VS SANDHYA RANI MOHANTY STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
140	D-WA/43131/2024 WA/2783/2024	STATE OF ODISHA VS PRAFULLA KUMAR SAMAL STATE OF ODISHA	JYOTI PRAKASH PATTNAIK,G.A VS	// 0 //
141	D-WA/43134/2024 WA/2784/2024	STATE OF ODISHA VS JAYAKRUSHNA MOHAPATRA STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
142	D-WA/39740/2024 WA/2785/2024	STATE OF ODISHA VS GYANA RANJAN SWAIN SAMIR KUMAR BARIK @ SAMIR BARIK	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
143	D-WA/40823/2024 WA/2786/2024	SECRETARY, INSURANCE OMBUDSMAN,BBSR STATE OF ODISHA VS DEBENDRA KUMAR MISHRA STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
144	D-WA/42640/2024 WA/2787/2024	STATE OF ODISHA VS DEBENDRA KUMAR MISHRA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
145	D-WA/43133/2024 WA/2788/2024	STATE OF ODISHA VS KISHOR KUMAR SAHU PRADIPTA KUMAR BEHERA	SASWAT DAS,A.G.A VS	// 0 //
146	D-WA/38192/2024 WA/2789/2024	STATE OF ODISHA VS SUNDARAM FINANCE LIMITED ,JAGATSINGHPUR STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
147	D-WA/43240/2024 WA/2790/2024	STATE OF ODISHA VS PRIYABRATA MISHRA	SASWAT DAS, A.G.A. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/43193/2024 WA/2791/2024	STATE OF ODISHA VS ARUN KUMAR BISWAL	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
149	D-WA/43337/2024 WA/2792/2024	PRINCIPAL SECRETARY,FOREST AND ENVIRONMENT DEPTT.,BBSR VS MANAS PANDA	RAJESH KUMAR TRIPATHY,A.S.C VS	// 0 //
150	D-WA/43359/2024 WA/2793/2024	STATE OF ODISHA VS BABAJI CHARAN SWAIN	SASWAT JENA,A.G.A VS	// 0 //
151	D-WA/38872/2024 WA/2794/2024	SASHIKALA PANIGRAHI VS BIJAYINI SAMAL	BHASKAR CHANDRA PANDA VS	// 0 //
152	D-WA/43498/2024 WA/2795/2024	STATE OF ODISHA VS HAREKRUSHNA MOHANTY	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
153	D-WA/43499/2024 WA/2796/2024	STATE OF ODISHA VS CHAKRADHAR PRADHAN	SASWAT DAS, A.G.A VS	// 0 //
154	D-WA/38873/2024 WA/2797/2024	SASHIKALA PANIGRAHI VS BIJAYINI SAMAL	BHASKAR CHANDRA PANDA VS	// 0 //
155	D-WA/43360/2024 WA/2798/2024	STATE OF ODISHA VS RANJIT KUMAR NAYAK	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
156	D-WA/43362/2024 WA/2799/2024	STATE OF ODISHA VS MOHAMMED SHAFIQUE HOSSAIN	ARNAV BEHERA,A.S.C VS	// 0 //
157	D-WA/43361/2024 WA/2800/2024	STATE OF ODISHA VS SANTOSH KUMAR MAHAPATRA	DHANANJAY MUND,A.G.A VS	// 0 //
158	D-WP(C)/40907/2024 WP(C)/25678/2024	DURJYADHANA LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
159	D-WP(C)/40955/2024	DHARMENDRA MAHANTA	GHANASHYAM NAMTOAR	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25679/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/42177/2024 WP(C)/25680/2024	KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
161	D-WP(C)/41087/2024 WP(C)/25681/2024	PURUSOTTAM DALABEHERA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
162	D-WP(C)/41106/2024 WP(C)/25682/2024	M/S SHREE DURGA RICE MILL, SAMBALPUR VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	CHITTA RANAJAN DAS VS	// 0 //
163	D-WP(C)/39326/2024 WP(C)/25683/2024	GOPINATH MOHARANA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
164	D-WP(C)/41305/2024 WP(C)/25684/2024	SANJADU TUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
165	D-WP(C)/42922/2024 WP(C)/25685/2024	ROJALIN MOHANTY VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
166	D-WP(C)/41335/2024 WP(C)/25686/2024	JYOTSNAMAYEE DAS VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
167	D-WP(C)/39378/2024 WP(C)/25687/2024	SUJATA MOHAPATRA VS PRESIDING OFFICER INDUSTRIAL TRIBUNAL , ROURKELA	CHITRA PADHI VS	// 0 //
168	D-WP(C)/41441/2024 WP(C)/25688/2024	NIRANJAN BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
169	D-WP(C)/42159/2024 WP(C)/25689/2024	P. HARINATH RAO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
170	D-WP(C)/41538/2024 WP(C)/25690/2024	SUBHAKESI NAIK @ DANSENA VS	BHARAT BHUSAN ROUSTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/42160/2024 WP(C)/25691/2024	STATE OF ODISHA CHITRASEN KECHHU VS	ANIL KUMAR DAS VS	// // ()
172	D-WP(C)/39506/2024 WP(C)/25692/2024	STATE OF ODISHA SUMANTA JENA VS	SANKARACHARYA CHOUDHURY VS	// // ()
173	D-WP(C)/43546/2024 WP(C)/25693/2024	THE SECY. ,ENVIRONMENT FOREST AND CLIMATE CHANGE DEPARTMENT,BBSR PRASANNA KUMAR SETHI VS	SWADHIN KESARI SINGH VS	// // ()
174	D-WP(C)/41593/2024 WP(C)/25694/2024	STATE OF ODISHA DUSASAN NAYAK VS	AMBIKA BALLAV MALLICK VS	// // ()
175	D-WP(C)/43326/2024 WP(C)/25695/2024	MANAGING DIRECTOR, KIRLOSKAR OIL ENGINES LTD., MAHARASHTRA NITYANANDA INSTITUTE OF MEDICAL SCIENCE, BALASORE VS	DEVI PRASAD DASH VS	// // ()
176	D-WP(C)/42946/2024 WP(C)/25696/2024	STATE OF ODISHA INSTITUTE OF GURUKRUPA NURSING, KHURDA VS	PAMI RATH VS	// // ()
177	D-WP(C)/40495/2024 WP(C)/25697/2024	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR BINODA BIHARI MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // ()
178	D-WP(C)/41672/2024 WP(C)/25698/2024	STATE OF ODISHA M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS	CHITTA RANAJAN DAS VS	// // ()
179	D-WP(C)/43328/2024 WP(C)/25699/2024	STATE OF ODISHA CHHABIRANI NAYAK VS	RAMAKANTA DAS VS	// // ()
180	D-WP(C)/39049/2024 WP(C)/25700/2024	STATE OF ODISHA SUDAM SETH VS	SANTOSH KUMAR DASH VS	// // ()
181	D-WP(C)/40662/2024 WP(C)/25701/2024	STATE OF ODISHA RANJAN KUMAR DAS VS	MANOJ KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/42251/2024 WP(C)/25702/2024	RAJ KISHORE PADHY VS THE COMMISSIONER CUM SECY, DEPTT. OF HIGHER EDU, ODISHA.	SANDHYARANI PANI VS	// 0 //
183	D-WP(C)/43377/2024 WP(C)/25703/2024	SUPRIYA MALAKAR VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
184	D-WP(C)/42221/2024 WP(C)/25704/2024	DR.SAILESH KUMAR DHAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	D-WP(C)/42086/2024 WP(C)/25705/2024	REKHA MAYI BILAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
186	D-WP(C)/41931/2024 WP(C)/25706/2024	SUSANT KUMAR ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
187	D-WP(C)/42087/2024 WP(C)/25707/2024	GHASIRAM BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATRNAIK VS	// 0 //
188	D-WP(C)/40666/2024 WP(C)/25708/2024	MIHIR KANTI DHALI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
189	D-WP(C)/43000/2024 WP(C)/25709/2024	SATYA NARAYAN BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
190	D-WP(C)/43442/2024 WP(C)/25710/2024	TILOTTAMA BARAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
191	D-WP(C)/43615/2024 WP(C)/25711/2024	DHIRENDRANATH BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
192	D-WP(C)/42108/2024 WP(C)/25712/2024	ABANI GANDA @ ABANI KUMAR GANDA VS THE REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
193	D-WP(C)/42272/2024	BHALU BEHERA	SHRADHANJALI SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25713/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/42048/2024 WP(C)/25714/2024	SARAT KUMAR SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
195	D-WP(C)/42140/2024 WP(C)/25715/2024	BHAKTA RAM PUROHIT VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
196	D-WP(C)/43652/2024 WP(C)/25716/2024	JAGABANDHU TAJAN VS MAHANADI COAL FIELD LTD	DAYANANDA MOHAPATRA VS	// 0 //
197	D-WP(C)/40687/2024 WP(C)/25717/2024	SRADHANJALI SAHOO VS DEBABRATA SAHU	SUBHASHIS MISHRA VS	// 0 //
198	D-WP(C)/42276/2024 WP(C)/25718/2024	M/S. DILIP KUMAR MOHANTY, KHORDHA VS COMNR OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
199	D-WP(C)/42250/2024 WP(C)/25719/2024	KUNTALA KUMARI DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
200	D-WP(C)/43632/2024 WP(C)/25720/2024	BIJAY KUMAR NAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
201	D-WP(C)/40832/2024 WP(C)/25721/2024	KALI CHARAN TARAI VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
202	D-WP(C)/43486/2024 WP(C)/25722/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
203	D-WP(C)/38322/2024 WP(C)/25723/2024	LAXMIDHAR ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
204	D-WP(C)/42387/2024 WP(C)/25724/2024	HEMDAR HEMBRAM VS	BIJAYA KUMAR BEHERA 1 VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/43549/2024 WP(C)/25725/2024	STATE OF ODISHA BHASKAR CHANDRA GARNAIK VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// // 0 //
206	D-WP(C)/39215/2024 WP(C)/25726/2024	SURATNA GHOSE VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
207	D-WP(C)/42304/2024 WP(C)/25727/2024	MANJUSHREE MAHARANA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
208	D-WP(C)/43552/2024 WP(C)/25728/2024	BAMADEB MAHARANA VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
209	D-WP(C)/42970/2024 WP(C)/25729/2024	SUMITRA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
210	D-WP(C)/42937/2024 WP(C)/25730/2024	KRUSHNA PATRO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
211	D-WP(C)/42100/2024 WP(C)/25731/2024	SANKARSAN MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
212	D-WP(C)/43554/2024 WP(C)/25732/2024	KISHORE CHANDRA NAYAK VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
213	D-WP(C)/42910/2024 WP(C)/25733/2024	KRUSHNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
214	D-WP(C)/41054/2024 WP(C)/25734/2024	JOSWANT KUMAR HIAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
215	D-WP(C)/42391/2024 WP(C)/25735/2024	JADUNATH HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/43660/2024 WP(C)/25736/2024	NILAMANI NAIK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
217	D-WP(C)/42986/2024 WP(C)/25737/2024	SUSHIL NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
218	D-WP(C)/42410/2024 WP(C)/25738/2024	KAMESWAR TUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
219	D-WP(C)/43005/2024 WP(C)/25739/2024	RAMAKANTA KHATUA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
220	D-WP(C)/42973/2024 WP(C)/25740/2024	KAMALINI BARIK VS DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	SURYA MOHAPATRA VS	// 0 //
221	D-WP(C)/42950/2024 WP(C)/25741/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/41779/2024 WP(C)/25742/2024	SUBHADRA DORA VS COLLECTOR AND DIST. MAGISTRATE ,MALKANGIRI	SAROJ RANJAN SUBUDHI VS	// 0 //
223	D-WP(C)/43231/2024 WP(C)/25743/2024	E NARAYAN MURTY PATRO @ E NARAYAN MURTY PATRA VS STATE OF ODISHA	AKSHAYA PANDEY VS	// 0 //
224	D-WP(C)/43101/2024 WP(C)/25744/2024	RAMESH CHANDRA TRIPATHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
225	D-WP(C)/42394/2024 WP(C)/25745/2024	PRAKASH CHANDRA DALUA VS STATE OF ORISSA	BHARAT BHUSAN ROURTRAY VS	// 0 //
226	D-WP(C)/43682/2024 WP(C)/25746/2024	JAGABANDHU PRADHAN VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
227	D-WP(C)/42341/2024	CHITRASEN PARIDA	JAJATI KISHORE MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25747/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/43521/2024 WP(C)/25748/2024	STATE OF ODISHA VS SURATI BEHERA	SANGRAM KESHARI JENA,A.G.A VS	// 0 //
229	D-WP(C)/41833/2024 WP(C)/25749/2024	RAMA CHANDRA MALLIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
230	D-WP(C)/42225/2024 WP(C)/25750/2024	SANTOSH KUMAR PATTANAIAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/43550/2024 WP(C)/25751/2024	BIJAY KUMAR NAYAK VS THE CHAIRMAN CUM MANAGING DIRECTOR, ORISSA STATE ROAD TRANSPORT CORPORATION, KHURDA	KAMALAKANTA NAYAK VS	// 0 //
232	D-WP(C)/43037/2024 WP(C)/25752/2024	A.JAGADAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
233	D-WP(C)/43796/2024 WP(C)/25753/2024	SATYAJIT MOHANTY VS THE ASSESSING OFFICER CUM A.G.M (ELECTRICAL) TPCODL PURI ELECTRICAL DIVISION, PURI	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
234	D-WP(C)/43115/2024 WP(C)/25754/2024	GOBIND CHANDRA MEKAP VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
235	D-WP(C)/43816/2024 WP(C)/25755/2024	SRIDHAR SAHU VS ODISHA GRAMYA BANK, KEONJHAR	ANJAN KUMAR BISWAL VS	// 0 //
236	D-WP(C)/42828/2024 WP(C)/25756/2024	SOURAV SEKHAR BEHERA VS NILESH BADGUJAR,AUTOONE ENGG. SERVICES	IN PERSON VS	// 0 //
237	D-WP(C)/43117/2024 WP(C)/25757/2024	JAGADISH CHANDRA GIRI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
238	D-WP(C)/41920/2024 WP(C)/25758/2024	M/S KANISHQ JEWELLERS, NTPC BYEPASS, ANGUL VS	DEEPAK KUMAR PANI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/42864/2024 WP(C)/25759/2024	THE NEW INDIA ASSURANCE COMPANY LTD., BBSR SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// // ()
240	D-WP(C)/43054/2024 WP(C)/25760/2024	JAGANNATH PATARA VS STATE OF ODISHA	PAMI RATH VS	// // ()
241	D-WP(C)/43526/2024 WP(C)/25761/2024	STATE OF ODISHA VS DILLIP KUMAR PADHAN	SANGRAM KESHARI JENA,A.G.A VS	// // ()
242	D-WP(C)/43120/2024 WP(C)/25762/2024	PADMA LOCHAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
243	D-WP(C)/42803/2024 WP(C)/25763/2024	DR. GOBINDA CHANDRA GACHHAYAT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // ()
244	D-WP(C)/42406/2024 WP(C)/25764/2024	PHULAMANI MARANDI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
245	D-WP(C)/43147/2024 WP(C)/25765/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
246	D-WP(C)/42928/2024 WP(C)/25766/2024	BIDYUTLATA DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // ()
247	D-WP(C)/42551/2024 WP(C)/25767/2024	MAHESH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // ()
248	D-WP(C)/42974/2024 WP(C)/25768/2024	USHABATI JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// // ()
249	D-WP(C)/43160/2024 WP(C)/25769/2024	M/S ANANTA GOPAL TRADERS VS UNION BANK OF INDIA	PRAVAT KUMAR NAYAK VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/42242/2024 WP(C)/25770/2024	RAMACHANDRA MANDI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
251	D-WP(C)/42964/2024 WP(C)/25771/2024	PRITI PRIYA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/33450/2024 WP(C)/25772/2024	M/S. BALASORE ALLOYS LIMITED, BALASORE VS UNION OF INDIA	RUPESH KUMAR KANUNGO VS	// 0 //
253	D-WP(C)/43423/2024 WP(C)/25773/2024	STATE OF ODISHA VS DEBADATTA BEHERA	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
254	D-WP(C)/43719/2024 WP(C)/25774/2024	ROHIT KUMAR PRADHAN VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	ANURAG PATI VS	// 0 //
255	D-WP(C)/42978/2024 WP(C)/25775/2024	NAYAN PRASAD BAG VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
256	D-WP(C)/42604/2024 WP(C)/25776/2024	SUBASH BISWAS VS ELECTION OFFICER-CUM-B.D.O., MAHAKALPADA, KENDRAPARA	SAROJ KUMAR PADHI VS	// 0 //
257	D-WP(C)/42638/2024 WP(C)/25777/2024	KAMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
258	D-WP(C)/43570/2024 WP(C)/25778/2024	SUSANTA KUMAR SAHOO VS REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR, KHURDA	SUJATA JENA VS	// 0 //
259	D-WP(C)/42751/2024 WP(C)/25779/2024	SWARNALATA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
260	D-WP(C)/42752/2024 WP(C)/25780/2024	SAKUNTALA CHANDA @ RANA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
261	D-WP(C)/43603/2024	GANGADHAR DAS	PRASANTA KUMAR NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25781/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/42656/2024 WP(C)/25782/2024	DR. SANGITA NAIK VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
263	D-WP(C)/42982/2024 WP(C)/25783/2024	M/S. AMARNATH ENTERPRISES,BOLANGIR VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, SAMBALPUR.	KSHIROD KUMAR SAHOO VS	// 0 //
264	D-WP(C)/42685/2024 WP(C)/25784/2024	ABHIRAM MOHANTY VS STATE OF ODISHA	P. V. BALAKRISHNA VS	// 0 //
265	D-WP(C)/42754/2024 WP(C)/25785/2024	KALICHARAN MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
266	D-WP(C)/43608/2024 WP(C)/25786/2024	NALINI PRAVA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
267	D-WP(C)/42756/2024 WP(C)/25787/2024	ROJALIN MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
268	D-WP(C)/42249/2024 WP(C)/25788/2024	LAXMIKANTA NAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
269	D-WP(C)/42913/2024 WP(C)/25789/2024	ADITYA KUMAR MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
270	D-WP(C)/42927/2024 WP(C)/25790/2024	SADANANDA NAIK VS MAHANADI COALFIELDS LIMITED,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
271	D-WP(C)/42908/2024 WP(C)/25791/2024	BIKRAM KESHARI PATI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
272	D-WP(C)/42696/2024 WP(C)/25792/2024	DALIT ADIBASI SURAKHSHYA MANCH ODISHA (DASMO), BBSR VS	BRAHMANANDA TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/43084/2024 WP(C)/25793/2024	STATE OF ODISHA TIKI SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
274	D-WP(C)/42778/2024 WP(C)/25794/2024	STATE OF ODISHA SUKRA ORAM VS	SOUMYA RANJAN MOHANTY VS	// // ()
275	D-WP(C)/42738/2024 WP(C)/25795/2024	STATE OF ODISHA KALINGA WARRIORS VS	PRABODHA CHANDRA NAYAK VS	// // ()
276	D-WP(C)/42485/2024 WP(C)/25796/2024	COMMISSIONER OF ENDOWMENTS ODISHA RAMESH CHANDRA SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
277	D-WP(C)/42920/2024 WP(C)/25797/2024	STATE OF ODISHA SUNIL KUMAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
278	D-WP(C)/42791/2024 WP(C)/25798/2024	STATE OF ODISHA GANESWAR MALLICK VS	BIKASH KUMAR ROUTRAY VS	// // ()
279	D-WP(C)/42748/2024 WP(C)/25799/2024	STATE OF ORISSA SANTILATA SASMAL VS	DEEPALI MAHAPATRA VS	// // ()
280	D-WP(C)/42929/2024 WP(C)/25800/2024	STATE OF ODISHA MITHUN PRADHAN VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
281	D-WP(C)/42796/2024 WP(C)/25801/2024	STATE OF ODISHA ANANTA KUMAR SENAPATI VS	GOPINATH SETHI VS	// // ()
282	D-WP(C)/43091/2024 WP(C)/25802/2024	STATE OF ODISHA SWARNALATA MARNDI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
283	D-WP(C)/42765/2024 WP(C)/25803/2024	STATE OF ODISHA SIMANCHAL SAHU VS	JUGALA KISHORE PANDA VS	// // ()
		NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/42529/2024 WP(C)/25804/2024	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	AMBIKA BALLAV MALLICK VS	// 0 //
285	D-WP(C)/42934/2024 WP(C)/25805/2024	BUDU NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/42859/2024 WP(C)/25806/2024	M/S CHANDA MINJ, SUNDARGARH VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS	// 0 //
287	D-WP(C)/42785/2024 WP(C)/25807/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
288	D-WP(C)/42519/2024 WP(C)/25808/2024	K.RAVANA APPA RAO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
289	D-WP(C)/42797/2024 WP(C)/25809/2024	MAHENDRA KHATEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
290	D-WP(C)/42936/2024 WP(C)/25810/2024	SAMRENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/42789/2024 WP(C)/25811/2024	ARUNA SAMANTARAY VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
292	D-WP(C)/42943/2024 WP(C)/25812/2024	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
293	D-WP(C)/42194/2024 WP(C)/25813/2024	BRIJESH KUMAR NAYAK VS UNION OF INDIA	HIMANSU SEKHAR SAHU VS	// 0 //
294	D-WP(C)/42524/2024 WP(C)/25814/2024	PONEER HIAL VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
295	D-WP(C)/43273/2024	JITENDRA PRASAD NAIK	ABHAYA KUMAR PARIDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25815/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/42428/2024 WP(C)/25816/2024	BHAGABAN CHANDRA HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
297	D-WP(C)/42838/2024 WP(C)/25817/2024	FADRI BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
298	D-WP(C)/41991/2024 WP(C)/25818/2024	KAMAKSHYA PRASAD SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
299	D-WP(C)/42458/2024 WP(C)/25819/2024	PUSPANJALI SENAPATI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
300	D-WP(C)/43316/2024 WP(C)/25820/2024	GOURI MAHANTA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
301	D-WP(C)/42863/2024 WP(C)/25821/2024	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
302	D-WP(C)/43329/2024 WP(C)/25822/2024	BHAGIRATHI BISOI VS CHIEF MANAGER UTKAL GRAMEEN BANK , STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR	JYOTIRMAYA SAHOO VS	// 0 //
303	D-WP(C)/42887/2024 WP(C)/25823/2024	FAKIR MOHAN EDUCATIONAL CHARITABLE TRUST, BALESWAR VS SKILL DEVELOPMENT AND TECHNICAL EDU.DEPT.	DEVI PRASAD DASH VS	// 0 //
304	D-WP(C)/42940/2024 WP(C)/25824/2024	LALIT NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
305	D-WP(C)/42548/2024 WP(C)/25825/2024	TUKUNA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
306	D-WP(C)/42938/2024 WP(C)/25826/2024	BIDESI PRADHAN VS	BIJAYA KUMAR BEHERA 1 VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/43383/2024 WP(C)/25827/2024	STATE OF ODISHA MANISH KUMAR AGARWALLA VS SHALINI AGARWALLA	SOUMYA JYOTI BISWAL VS	// // ()
308	D-WP(C)/42555/2024 WP(C)/25828/2024	BIKASH PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
309	D-WP(C)/42868/2024 WP(C)/25829/2024	SOMANATH MISHRA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// ()
310	D-WP(C)/43452/2024 WP(C)/25830/2024	FALGUNI @ FAGUNI BADHEI VS MAHANADI COAL FIELDS LTD., SAMBALPUR	SHAMBHU CHARAN NATH SHARMA VS	// ()
311	D-WP(C)/42441/2024 WP(C)/25831/2024	MINATI MOHANTY VS STATE OF ODISHA	AMLAN MISHRA VS	// ()
312	D-WP(C)/43687/2024 WP(C)/25832/2024	UNION OF INDIA VS D.BANERJEE	BISWAJIT MAHARANA VS	// ()
313	D-WP(C)/43836/2024 WP(C)/25833/2024	SANTOSH KUMAR BEHERA VS THE REGIONAL MANAGER, UTKAL GRAMIN BANK, BERHAMPUR	SISIRA PANIGRAHI VS	// ()
314	D-WP(C)/43572/2024 WP(C)/25834/2024	BISWAJIT MOHAPATRA VS HDFC BANK LTD., DEPT. OF SPECIAL OPERATIONS, CUTTACK	BIDYADHAR MANSING VS	// ()
315	D-WP(C)/43781/2024 WP(C)/25835/2024	REETA ENTERPRISES, SAMBALPUR VS R.T.O, JHARSUGUDA	BRAJA MOHAN SARANGI VS	// ()
316	D-WP(C)/43684/2024 WP(C)/25836/2024	DIPTIMAYEE MARTHA VS COLLECTOR AND DIST.MAGISTRATE PURI	SUBRATA PANDA VS	// ()
317	D-WP(C)/43988/2024 WP(C)/25837/2024	TULAN SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/42510/2024 WP(C)/25838/2024	SULOCHANA PARIDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
319	D-WP(C)/42559/2024 WP(C)/25839/2024	TUKUNA CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
320	D-WP(C)/42871/2024 WP(C)/25840/2024	BANAMBER SAHOO VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
321	D-WP(C)/42949/2024 WP(C)/25841/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
322	D-WP(C)/43695/2024 WP(C)/25842/2024	KUMAR DEBASISH VS THE ESTATE OFFICER, BALARAM OPEN CAST PROJECT, MAHANADI COALFIELDS LIMITED, ANGUL	SOUBHAGYA SUNDAR DAS VS	// 0 //
323	D-WP(C)/43853/2024 WP(C)/25843/2024	SUNIL KUMAR DASH VS COMMISSIONER OF ENDOWMENTS, BBSR	ARUN KUMAR ACHARYA VS	// 0 //
324	D-WP(C)/42962/2024 WP(C)/25844/2024	A. UDAY BHASKAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	D-WP(C)/42865/2024 WP(C)/25845/2024	GANESH MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
326	D-WP(C)/42967/2024 WP(C)/25846/2024	PADMA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
327	D-WP(C)/42582/2024 WP(C)/25847/2024	SANTOSH KUMAR MALLICK VS MANAGING DIRECTORE, ODISHA STATE SC AND ST DEVELOPMENT FINANCE COOPERATIVE CORPORATION LTD., BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
328	D-WP(C)/43858/2024 WP(C)/25848/2024	UNION OF INDIA VS N.MANI	JYOTSNAMAYEE SAHOO VS	// 0 //
329	D-WP(C)/43766/2024	AMRITA ROY	PRAFULLA KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/25849/2024	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/42880/2024 WP(C)/25850/2024	SANJUKTA PANDA VS BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK	PITAMBAR PANDA VS	// () //
331	D-WP(C)/30145/2024 WP(C)/25851/2024	SRIDHAR PRADHAN VS KAILASH CHANDRA ROUT	SANJIB KUMAR BHANJADEO VS	// () //
332	D-ABLAPL/30242/2024 ABLAPL/11486/2024	JYOTI PRAKASH MALLICK VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 () //
333	D-ABLAPL/30243/2024 ABLAPL/11487/2024	SABIR KUMAR BARICK VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 () //
334	D-ABLAPL/29501/2024 ABLAPL/11488/2024	SK.FIRDOSH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /104 /2024 () //
335	D-ABLAPL/29274/2024 ABLAPL/11489/2024	SAROJ KUMAR DEO VS STATE OF WEST BENGAL	LALATENDU PAL VS	// () //
336	D-ABLAPL/30244/2024 ABLAPL/11490/2024	ABHISHEK DHAL VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 () //
337	D-ABLAPL/30058/2024 ABLAPL/11491/2024	DILLIP @ DHAKAN MOHANTY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /198 /2024 () //
338	D-ABLAPL/30241/2024 ABLAPL/11492/2024	ABHIJIT MOHANTY VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /468 /2024 () //
339	D-ABLAPL/30322/2024 ABLAPL/11493/2024	KARTTIK JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /276 /2024 () //
340	D-ABLAPL/30406/2024 ABLAPL/11494/2024	GOPABANDHU MOHANTY @ GOPA MOHANTY VS	DOLAGOBINDA MOHAPATRA VS	JAGATSINGPUR /954 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/30754/2024 ABLAPL/11495/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	ANKITA MUKHERJI VS	// NIMAPADA /50 /2024 ()
342	D-ABLAPL/30866/2024 ABLAPL/11496/2024	STATE OF ODISHA KETABALLI KHAN VS	ARIJEET MISHRA VS	// CHANDABALI /453 /2024 ()
343	D-ABLAPL/29921/2024 ABLAPL/11497/2024	STATE OF ODISHA MADHABA @ SIDHANTA PRADHAN VS	PRAKASH KUMAR SAMAL VS	// BOLAGARH P.S. /284 /2022 ()
344	D-ABLAPL/29975/2024 ABLAPL/11498/2024	STATE OF ODISHA KIRAN KUMAR PANIGRAHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /377 /2024 ()
345	D-ABLAPL/30479/2024 ABLAPL/11499/2024	STATE OF ODISHA RASHMI RANJAN BEHERA VS	SAMBEET PATTANAYAK VS	// PIPLI /415 /2024 ()
346	D-ABLAPL/30493/2024 ABLAPL/11500/2024	STATE OF ODISHA SIBAPRASAD JUJHARSINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /233 /2024 ()
347	D-ABLAPL/30530/2024 ABLAPL/11501/2024	STATE OF ODISHA BAPINA DAS VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /396 /2024 ()
348	D-ABLAPL/30463/2024 ABLAPL/11502/2024	STATE OF ODISHA DHARANIDHAR MALIK VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /301 /2024 ()
349	D-ABLAPL/30596/2024 ABLAPL/11503/2024	STATE OF ODISHA CHUDAMANI BEHERA VS	JNYANANANDA PANDA VS	// SARANGADA /109 /2024 ()
350	D-ABLAPL/30635/2024 ABLAPL/11504/2024	STATE OF ODISHA HUNA @ KASIM KHAN VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /140 /2024 ()
351	D-ABLAPL/30669/2024 ABLAPL/11505/2024	STATE OF ODISHA NARAYAN MURMU VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// /0 J.M.F.C., BETANATI(Mayurbhanj) 2(B)CC/000003/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/30701/2024 ABLAPL/11506/2024	BASANTI BEHERA VS STATE OF ODISHA	GOKHA BEHERA VS	CHOUDWAR /521 /2024 () //
353	D-ABLAPL/29979/2024 ABLAPL/11507/2024	ANUSAYA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /377 /2024 () //
354	D-ABLAPL/30688/2024 ABLAPL/11508/2024	JALESWAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /12 /2024 () //
355	D-ABLAPL/30752/2024 ABLAPL/11509/2024	ULLASH BHOI VS STATE OF ODISHA	GOURI MOHAN RATH VS	BIRIDI PS /231 /2024 () //
356	D-ABLAPL/30832/2024 ABLAPL/11510/2024	ISWAR MEHER @ ISWAR CHANDRA MEHER VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /164 /2024 () //
357	D-ABLAPL/30293/2024 ABLAPL/11511/2024	SANGRAM NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	ANGUL SADAR PS /542 /2024 () //
358	D-ABLAPL/30852/2024 ABLAPL/11512/2024	DEBADARSHAN GHIVELA VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /317 /2024 () //
359	D-ABLAPL/30513/2024 ABLAPL/11513/2024	BITUN KUMAR BEHERA @ BUTUNI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BYREE /210 /2024 () //
360	D-ABLAPL/30781/2024 ABLAPL/11514/2024	SK. TASAWAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARABEL NAGAR P.S. /415 /2024 () //
361	D-ABLAPL/30858/2024 ABLAPL/11515/2024	LINGA @ LINGARAJ MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	AGALPUR /163 /2024 () //
362	D-ABLAPL/30893/2024 ABLAPL/11516/2024	KUNDAN KUMAR @ KUNDAN PASWAN VS STATE OF ODISHA	MITHUN DAS VS	HINJILI /715 /2024 () //
363	D-ABLAPL/30974/2024	AKASH HARIJAN	JYOTIRMAYA SAHOO	DABUGAM /173 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11517/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/30612/2024 ABLAPL/11518/2024	KAIBALYA SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	LACHHIPUR /137 /2024 () //
365	D-ABLAPL/30980/2024 ABLAPL/11519/2024	MUNA SWAIN VS STATE OF ODISHA	ABESH KAMAL VS	KODALA /476 /2024 () //
366	D-ABLAPL/30955/2024 ABLAPL/11520/2024	SUBRAT PARAMANIK @ KANHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /309 /2024 () //
367	D-ABLAPL/30985/2024 ABLAPL/11521/2024	LIPUN NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /357 /2024 () //
368	D-ABLAPL/30806/2024 ABLAPL/11522/2024	BULU @ TILAK BEHERA @ TULU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /390 /2012 J.M.F.C.,PIPLI(Puri) GR/0000570/2012
369	D-ABLAPL/30833/2024 ABLAPL/11523/2024	ATULYA BHUSAN DAS @ RINKU VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	BALIANTA P.S. /390 /2024 () //
370	D-ABLAPL/30970/2024 ABLAPL/11524/2024	BULBUL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /192 /2024 () //
371	D-ABLAPL/30532/2024 ABLAPL/11525/2024	KUMAR RANJAN BAGH VS STATE OF ODISHA	DAMODAR PANDE VS	JUJUMURA /120 /2018 () //
372	D-ABLAPL/30973/2024 ABLAPL/11526/2024	BULBUL KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /193 /2024 () //
373	D-ABLAPL/30630/2024 ABLAPL/11527/2024	SUVENDU KUMAR DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	CAPITAL P.S. /487 /2024 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0007312/2024
374	D-ABLAPL/30988/2024 ABLAPL/11528/2024	JUBARAJ BISSOYI VS	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /165 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/30878/2024 ABLAPL/11529/2024	STATE OF ODISHA RASHMI RANJAN MALLIK @ LITU VS STATE OF ODISHA	BISWARANJAN DALAI VS	// DERABIS /118 /2024 ()
376	D-ABLAPL/30904/2024 ABLAPL/11530/2024	STATE OF ODISHA TULARAM SATNAMI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// KHARIAR /342 /2024 ()